

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 37/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

JAI DUTT & ANR.

Respondent(s)

Date : 19-01-2022 This appeal was called on for pronouncement
of judgment today.

For Appellant(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Ankit Goel, AOR

For Respondent(s) Mr. Salman Khurshid, Sr Adv.
Mrs. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
M/S. Equity Lex Associates, AOR

Hon'ble Mr. Justice M.R. Shah pronounced the
reportable judgment of the Bench comprising His Lordship and
Hon'ble Mrs. Justice B.V. Nagarathna.

The appeal is allowed in terms of signed reportable
judgment.

Pending application(s) shall stand disposed of.

(NEETA SAPRA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER

(Signed reportable judgment is placed on the file)